BENCH-I

for order

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A(CAA) No.159/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name	of the Company	Microfirm Capital Pvt.Ltd	d.	
Un	der Section	230-232		
SI. No.	Represent	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	NITU PODD	AR, Pes	Applicant	vitu to day

ORDER

Ld. Counsel for the petitioner are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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